

आयकर अपीलीय अधिकरण, विशाखापटणम पीठ, विशाखापटणम

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
VISA KHAPATNAM BENCH, VISA KHAPATNAM**

श्री वी. दुर्गा राव, न्यायिक सदस्य एवं  
श्री डि.एस. सुन्दर सिंह, लेखा सदस्य के समक्ष

**BEFORE SHRI V. DURGA RAO, JUDICIAL MEMBER &  
SHRI D.S. SUNDER SINGH, ACCOUNTANT MEMBER**

आयकर अपील सं./I.T.A.No.532 /Viz/2017  
(निर्धारण वर्ष/ Assessment Year: 2012-2013)

P.Prabhakara Rao  
Flat No.FF9  
Sri Satya Towers  
D.No.54-18-1/4, LIC Colony  
Prashanthi Nagar  
Vijayawada  
[PAN :ASHPP8503A]

Vs. ACIT, Circle-2(1)  
Vijayawada

**(अपीलार्थी/ Appellant)**

**(प्रत्यर्थी/ Respondent)**

अपीलार्थी की ओर से/ Appellant by : Shri C.Subrahmanyam, AR  
प्रत्यर्थी की ओर से/ Respondent by : Shri D.V.Subba Rao, DR

सुनवाई की तारीख / Date of Hearing : 24.09.2018  
घोषणा की तारीख/Date of Pronouncement : 26.09.2018

**आदेश /ORDER**

**PER D.S. SUNDER SINGH, Accountant Member:**

This appeals is filed by the assessee against the order of the Commissioner of Income Tax(Appeals) [CIT(A)], Vijayawada vide I.T.A.No.3/CIT(A)/VJA/2015-16 dated 30.08.2017 for the assessment year 2012-13.

2. At the time of hearing, the Ld. Counsel for the assessee has submitted that he may be permitted to withdraw the appeal. The Ld. D.R. has not raised any objection. In view of the above, the appeal of the assessee is dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed.

The above order was pronounced in the open court on 26<sup>th</sup> September, 2018.

<p>Sd/-  <b>(वी.दुर्गा राव)</b>  <b>(V. DURGA RAO)</b>          न्यायिक सदस्य/<b>JUDICIAL MEMBER</b> लेखा सदस्य/<b>ACCOUNTANT MEMBER</b>          विशाखापटणम /Visakhapatnam          दिनांक /Dated : 26.09.2018          L.Rama, SPS</p>	<p>Sd/-  <b>(डि.एस. सुन्दर सिंह)</b>  <b>(D.S. SUNDER SINGH)</b>          न्यायिक सदस्य/<b>JUDICIAL MEMBER</b> लेखा सदस्य/<b>ACCOUNTANT MEMBER</b>          विशाखापटणम /Visakhapatnam          दिनांक /Dated : 26.09.2018          L.Rama, SPS</p>
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आदेश की प्रतिलिपि अग्रेषित/Copy of the order forwarded to:-

1. निर्धारिती/ The Assessee- P.Prabhakara Rao, Flat No.FF9, Sri Satya Towers D.No.54-18-1/4, LIC Colony, Prashanthi Nagar, Vijayawada
2. राजस्व/ The Revenue – The ACIT, Circle-2(1), Vijayawada
3. The Pr.Commissioner of Income Tax, Vijayawada
4. The Commissioner of Income-Tax (Appeals), Vijayawada
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, विशाखापटणम /DR, ITAT, Visakhapatnam
- 6.गार्डफ़ाईल / Guard file

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आदेशानुसार / BY ORDER

Sr. Private Secretary  
 ITAT, VISAKHAPATNAM